

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

The following committee is hereby constituted, with immediate effect :-

S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
i	Committee to complete the task of identification of cases having historical / public importance.	Sh. Manish Khurana, ASJ-04 Dr. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02 Sh. Ankit Karan Singh, CJ-01	Chairperson Member Member	General Branch & Computer Branch (West)

Note :- In the absence of Chairperson, the senior most Officer will Chair the meeting of the Committee.

Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.



28/7/2023
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

873/22608-26718
No. _____/Committee/Gaz./PDJ West/2023

Dated, Delhi the 28/7/23

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. The Chairperson, Computer Committee, West District, Tis Hazari Courts, Delhi.
6. The Officer Incharge, Digitization Cell, Tis Hazari Courts, Delhi with the direction to pursue the matter with the said committee.
7. The Sr.A.O.(J), VWDC, Tis Hazari Courts, Delhi (Room No.20-A).
8. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
9. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
10. The PS to the undersigned
11. The Reader to the undersigned
12. O/o CMM, West District, Tis Hazari Courts, Delhi.
13. Scanning Room No.282, Tis Hazari Courts, Delhi.
14. For uploading on LAYERS.
15. For uploading on centralized website through LAYERS.


28/7/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)